

FORM A
PUBLIC ANNOUNCEMENT

[(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)]

FOR THE ATTENTION OF THE CREDITORS OF SWADESHI MERCHANTS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	SWADESHI MERCHANTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25th February, 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900WB2009PTC133119
5.	Address of the registered office and principal office (if any) of corporate debtor	31, Sir Hariram Goenka Street, Kolkata-700007, West Bengal
6.	Insolvency commencement date in respect of corporate debtor	22nd June, 2026
7.	Estimated date of closure of insolvency resolution process	180 days from date of commencement of resolution process, which is 18th December, 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name : Sudipta Ghosh Registration No: IBBI/IPA-001/IP-P00484/2017-18/10872
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address : 8, N. N. Mukherjee, 3rd Lane, Uttarpara, Hooghly - 712258, West Bengal. E-Mail ID: sudipta_ghosh08@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 29C, Bentinck Street, 2nd Floor, Kolkata - 700069, West Bengal E-Mail ID: cirp.swadeshimerchants@gmail.com
11.	Last date for submission of claims	06th July, 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://www.ibbi.gov.in/downloadform.html Physical Address: As mentioned against item No. 10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of the **Swadeshi Merchants Private Limited** on 22nd June, 2026. The said order has been received by the undersigned from Hon'ble NCLT, Kolkata on 24th June, 2026. The creditors of **Swadeshi Merchants Private Limited** are hereby called upon to submit their claims with proof on or before 06th July, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sudipta Ghosh

Name and Signature of Interim Resolution Professional

Date: 27.06.2026

Place: Kolkata

SUDIPTA GHOSH
Insolvency Professional
Regn. No. IBBI/IPA-001/
IP-P00484/2017-18/10872